

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Ministry of Environment and Forests has notified the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008, for proper management and handling of hazardous waste which includes e-waste. As per these Rules, only the actual users who are having environmentally sound recycling facilities are granted registration by the Central Pollution Control Board (CPCB) for the purpose of recycling such waste. Guidelines for Environmentally Sound Management of e-waste have been formulated and published. No information has been brought to the notice of the Ministry regarding dumping of e-waste into rivers and land fills.

(c) Does not arise.

Plantation of herbal plants

†912. MISS ANUSUIYA UIKEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of proposals received from Madhya Pradesh for Development of National Park, Madhya Pradesh Natural Resources and Livelihood Project, Medicinal Park Development and the scheme for plantation of herbal plants, during the last three years;

(b) the number of proposals approved out of these and the amount sanctioned for this purpose, so far;

(c) the details of present status of pending proposals, proposal-wise; and

(d) by when the remaining proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) No such scheme as Madhya Pradesh Natural Resources and Livelihood Project, Medicinal Park Development and the Plantation of Herbal Plants is operational in the Ministry of Environment and Forests. However, there is a component of 'Regeneration of Perennial herbs and shrubs of medicinal value' under the 'National Afforestation Programme Scheme, (NAP). With respect to this component, 12 proposals have been received during last three years (2006-07 to 2008-09). All 12 proposals were approved releasing Rs. 299.77 lakhs. For Development of National Parks and Sanctuaries, 88 proposals were received during last three years (2006-07 to 2008-09) from Madhya Pradesh under different Schemes of Ministry, *i.e.*, 'Integrated Development of Wildlife Habitats' and 'Project Tiger' out of which 86 proposals were approved releasing Rs. 13187.882 lakhs.

(c) and (d) Proposals are considered on financial year basis and proposals once rejected are not reconsidered.

Setting up of Compensatory Afforestation Management and Planning Authorities

913. DR. T. SUBBARAMI REDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

†Original notice of the question was received in Hindi